

(b) the total amount of foreign exchange lost as a result thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) There has been no strike in the I.A.C. recently.

(b) Does not arise.

PLACES OF ARCHAEOLOGICAL IMPORTANCE AT TOURIST CENTRES

15. SHRI V. M. CHORDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the names of the places of archaeological importance in the country which have been developed and which are proposed to be developed as tourist centres?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): A list of places of archaeological importance where tourist facilities have been provided during the Second and Third Plans, and are proposed to be provided during Fourth Plan, is attached.

STATEMENT

Places of Archaeological Importance where tourist facilities have been provided and proposed to be provided during the Fourth Plan

Name of the State	Name of the Centre	Plan period
Andhra Pradesh	Nagarjunasagar	III
	Warangal	II
	Hyderabad	II
	Amravati	II
Assam	.	II
Bihar	Nalanda	IV
	Rajgir	IV
	Bodhi Gaya	IV
Delhi	Delhi	II and IV
Gujarat	Lothal	III and IV
	Ahemadabad	IV
	Modhera	IV
Jammu & Kashmir	Martand	II

Name of the State	Name of the Centre	Plan period
Madras	Mahabalipuram	II
	Kanchipuram	II
	Trichurapalli	II
	Madurai	II
	Tanjore	II
	Tiruchendur	IV
Madhya Pradesh	Gwalior	IV
	Khajuraho	II and IV
	Sanchi	II
	Mandu	II
Maharashtra	Ajanta	II, III and IV
	Ellora	II and III
	Aurangabad	II
	Elephanta Caves	II
Mysore	Bijapur	II
	Belur	II
	Badami	II
	Aiholi	II
	Somnathpur	III
Orissa	Puri	II
	Konark	III and IV
	Bhubaneswar	II
	Lalitgiri	IV
	Ratnagiri	IV
	Udaigiri	IV
Haryana	Surajkund	II and IV
Rajasthan	Jaipur	II and IV
	Chitoragarh	II
	Ajmer	II
	Mt. Abu	II and III
	Udaipur	II and III
Uttar Pradesh	Agra	II and IV
	Varanasi	II
	Allahabad	III
	Lucknow	III

DRY DOCK AND MARINE WORKSHOP AT MANDAPAM

16. SHRI T. V. ANANDAN: Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the answer given to Unstarred Question No. 1021 in the Rajya Sabha on the 22nd June, 1967 by the Minister of Railways and state whether any decision has been arrived at by Government regarding the disposal of the Dry Dock and the Marine Workshop at Mandapam?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): No, Sir. The matter is still under consideration of Government.

APEEJAY SHIPPING COMPANY

17. SHRI BANKA BEHARY DAS: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) the action taken against the Apeejay Shipping Company;
- (b) whether any enquiry has been conducted and responsibility fixed, and if so, the details thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The Regional Director of Food, Bombay, has lodged a First Information Report with the Police authorities at Bombay who have registered a case under section 420/511 of the Indian Penal Code against the employee of the Company who had issued the circular letter dated the 7th March, 1962. The result of the investigation by the Police authorities is awaited. Meanwhile, the question of departmental action to be taken against the Company by the Ministry of Transport and Shipping is also being examined.

STONE-CHIPS IN WHEAT

18. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the Government of Bihar brought to the notice of the Government of India that stone-chips were found in the wheat supplied by the Union Government to the Bihar Relief Committee for running its free kitchens in Bihar;
- (b) if so, what action was taken by Government in the matter; and
- (c) the total quantity of wheat supplied to the Committee during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) The Bihar Relief Committee have intimated that stone or brick pieces and coal were found in some wheat bags received from Government godowns. But according to a report received from the Food Department's regional office at Patna the Bihar Relief Committee have not preserved the bags in which they found stones, etc. It appears therefore, to be difficult to fix responsibility. But a report from the Bihar Government is still awaited and suitable action will be taken on its receipt.

(c) The Central Government have allotted 1000 tonnes of imported wheat to the Bihar Relief Committee and recovered only the economic cost from them. The Prime Ministers Drought Relief Fund have allotted 7100 tonnes of wheat to the Committee from the Italian gift wheat placed at the disposal of the Fund.

UNIFIED TRAFFIC PLAN

19. SHRI SITARAM JAIPURIA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in 'The Hindustan Times' of 25th June 1967 under the heading "Unified Traffic Plan for four cities"; if so, whether there is any proposal under Government's consideration for having a unified metropolitan traffic and transport authority which should be responsible for planning, financing and operation of the entire transportation system in* Delhi, Bombay, Madras and Calcutta; and
- (b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b) A Study Team

ct of rice imports from Burma